

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A.1513/88

New Delhi this the 3rd day of February 1994.

Shri Justice V.S. Malimath, Chairman.

Shri S.R. Adige, Member (A).

Ms Anima Taneja,
W/o Dr. Jai Dev Taneja,
R/o 165, Nehru Apartment,
Outer ring Road, Kalkaji,
New Delhi-110019.

... Petitioner.

By Advocate Shri Mahesh Srivastava and
Shri Parmod Kumar Singhal.

Vs.

1. Union of India, through
The Secretary,
Department of Official Language,
Ministry of Home Affairs,
New Delhi.

2. Director,
Central Translation Bureau,
C.G.O. Complex, Lodhi Road,
New Delhi.

... Respondents.

By Advocate Shri P.P. Khurana.

O R D E R

Shri Justice V.S. Malimath.

The petitioner was appointed on adhoc basis as Translation Officer with effect from 1.5.1981 expressly stipulating that the said appointment will not give her any right to claim seniority and regularisation on the basis of the said appointment. No regular appointment was made but only adhoc arrangement was made for the reason that there was no regularly sanctioned post and temporarily sanctioned post was required to be extended from time to time. Apprehending that the petitioner would be displaced, she approached this Tribunal on 16.8.1988

to prevent her reversion. On the strength of the interim order, she has continued. Our attention was drawn to the order made on 1.9.1989 during the pendency of these proceedings appointing the petitioner temporarily on officiating basis w.e.f. 31.8.89. Thus, it is obvious that there is no more threat to the petitioner holding the post. This itself is sufficient to dispose of this original application. Hence, this application is liable to be rejected.

2. Though an application MP No.3237/93 has been filed for seeking amendment, the learned counsel for the petitioner submitted that he does not press that and that the petitioner would work out his rights otherwise in accordance with law. Hence, MP No.3237/93 is dismissed as not pressed.

3. For the reasons stated above, this application is dismissed. No costs.

S.R. Adige
(S.R. ADIGE)
MEMBER (A)

V.S. Malimath
(V.S. MALIMATH)
CHAIRMAN

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